

Pfizer in or prior to July 1960 did not arise, as per information received from Ministry of Chemicals and Fertilizers.

(e) 4996 equity (ordinary) shares of M/s Dumex Private Limited held by East Asiatic Company (India) Private Ltd., Bombay, as referred to in part (a), were transferred to M/s Pfizer Corporation, Panama on 27.1.1961. The balance of 15,000 redeemable preference shares held by the East Asiatic Company (India) Private Ltd. were redeemed on 2-1-1961. The connection of this Indian-incorporated company with M/s Dumex Private Ltd. was thus severed in 1961.

Increase in Publication of Obscene Literature

10104. PROF. SAMAR GUHA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether publication and circulation of obscene literature including monthlies/fortnightlies and weeklies have abnormally increased;

(b) if so, facts thereabout;

(c) whether Government propose to take steps for curbing such publications eroding cultural basis of national life;

(d) whether Government propose to stop giving advertisements to such magazines after giving them necessary warning; and

(e) if so, facts thereabout?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI LAL K. ADVANI): (a) and (b) It is not possible to say that publication and circulation of obscene literature has abnormally increased, as no separate statistics are maintained on such literature. As a matter of fact Newspapers, books and printing presses' is a subject included in List III of the Seventh Schedule to the Constitution. Executive powers in this regard is exercised by the State Governments through their enforcement agencies. Adequate legal provisions also exist in

the Indian Penal Code to deal with obscene and objectionable publications. The responsibility of enforcing these provisions again vest with the State Governments.

(c) to (e) In the Advertisement policy of the Central Government, there is already a provision to the effect that advertisements will not be issued to newspapers and periodicals which offend socially accepted conventions of public decency and morals. Government are of the view that the existing laws of the land are sufficient to deal with such matters. Moreover, the Press Council which has come into being will also exercise its moral authority over the Press on such matters.

Protest from A.I.R. Staff on Suspension of Announcer of J.P.'s Death

10105. SHRI MADHAVRAO SCINDIA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that All India Radio Staff at various Stations including at Trivandrum protested on the issue of the Suspension of All India Radio announcer in connection with erroneous announcement about the death of J.P.;

(b) if so, details therein; and

(c) his reaction thereof?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) to (c) On the 24th March, 1979, an Announcer of All India Radio started the Urdu Majlis Programme by playing a tape intended for broadcast in the event of anything unfortunate happening to Shri Jayaprakash Narayan who was seriously ill at that time, instead of the scheduled programme contained in another tape. The wrong tape went on for about five minutes before it was faded out by the Announcer when the error came to light. Considering the gravity of the error, the delinquent Announcer and a Transmission Executive on duty at

that time, were suspended. The matter was entrusted to a senior officer to hold a preliminary enquiry and on the basis of the report submitted by the Enquiry Officer. Charge-sheets have been served on both the Announcer and the Transmission Executive for negligence in performance of their duties. The orders of suspension on them have, however, been revoked with effect from 21st April, 1979.

Some Staff Artists led by Akashvani Artists Association (unrecognised) at Delhi Station protested against the suspension of the Announcer. Ranchi Unit of the Association also passed a resolution protesting against the suspension of the Announcer. The Government is not aware of protest demonstration of staff artists at any other station.

Phases of Construction and Production of Salem Steel Plant

10106. SHRI K. GOPAL: Will the Minister of STEEL AND MINES be pleased to state:

(a) the targets set up for the different phases of construction and production in respect of the Salem Steel Plant;

(b) progress made so far;

(c) whether the targets fixed for 1978 have been achieved; and

(d) if not, the reasons thereof

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA): (a) The Detailed Project Report (DPR) submitted by the consultants in December, 1974, envisaged that the first stage of the project would be completed in 54 months. However, the DPR was approved, after examination, only in March, 1977 and sanction accorded for the implementation of the first stage of the project, for the establishment of facilities to produce

32,000 tonnes of cold rolled stainless steel sheets and strips per year. This is scheduled for completion in September, 1981.

(b) The progress made so far is as under:—

(i) All lands required for the plant and township have been acquired;

(ii) All the infra structure facilities have been completed;

(iii) Messrs. Peugeot Loire of France have been appointed as know-how advisers;

(iv) Orders for the main plant equipment comprising 85 per cent of the total requirement, has been finalised;

(v) Civil and structural works on the auxiliary buildings and facilities, have been largely completed;

(vi) Civil and structural works for the cold rolling mill building are in progress. Construction of external water supply system is in progress; and

(vii) Personnel required for operating the plant are being recruited and trained in India and abroad.

(c) Yes, Sir.

(d) Does not arise.

हिन्दुस्तान एयरो नैटिक्स लि०, कानपुर,
द्वारा रोक आदेशों का उद्घोषण किया जाना

10107. श्री मनोहर लाल : क्या उप-प्रधान मंत्री तथा रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या 22 फरवरी, 1979 को दिए गए रोक आदेशों को, विज्ञान, प्रौद्योगिकी कर्मचारी यूनियन के दो पदाधिकारियों को अपने काम पर हाजिर होने से न रोकने के लिए कहा गया था ;